

**Swarnjayanti Gram Swarozgar Yojana (SGSY)- Submission of Quarterly Review
Note**

RESERVE BANK OF INDIA
Rural Planning & Credit Department
CENTRAL OFFICE
Central Office Building, 13th Floor
Mumbai – 400 001

**RPCD.No.SP.BC. 16 /09.01.01/2002-03
September 11, 2002**

The Chairman /Managing Director
All Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

**Swarnjayanti Gram Swarozgar Yojana (SGSY)- Submission of Quarterly Review
Note**

Please refer to Para 20 of our Master Circular on SGSY RPCD.SP.BC. 14/09.01.01/2001-02 dated August 17, 2001 and Annexure-1, Para 6 of DBOD circular No.BP.BC.3/21.03.038/2000 dated July 14, 2000 in terms of which the banks are required to furnish a copy of the review note submitted to the board on implementation of IRDP/SGSY to the Central Office of RPCD regularly for information and use.

It has been observed that there is inordinate delay in submission of these quarterly reviews or the same are not submitted at all. As the data is required by us for furnishing information to Government, Parliament etc., you are requested to ensure submission of the review notes regularly and without delay after the same is approved in the Board meetings.

Yours faithfully

**Sd/-
(Deepali Pant Joshi)
General Manager**